

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 72
ANSWERED ON 02.02.2022

AMOUNT OF ROYALTY

72. SHRI RITESH PANDEY:

Will the Minister of MINES be pleased to state:

- (a) whether the Government proposes to amend the amount of royalty being paid to States for minerals and if so, the details thereof;
- (b) whether the Government has constituted a study group for the purpose of amending the royalty rate for major minerals;
- (c) if so, the details thereof and the progress made in this direction by the said group; and
- (d) the time by which the royalty rates for minerals are likely to be amended/increased?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (d): Ministry of Mines vide Order dated 27.10.2021 has constituted a committee for reviewing of rates of royalty of those minerals where royalty is calculated on per tonne basis.
